

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/248/2018  
PETITION NUMBER : CP/603/(IB)/2017  
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY INDIA LTD  
NAME OF THE RESPONDENT(S) : Dhanapal and 2 others  
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

R. SHANKARANARAYANAN, Senior Counsel  
for Harshini - J  
Counsel for R2

PA ARVINDH PANDIAN, Senior Counsel  
for Harshini - J  
Counsel for R3

Gopal Krishna Raju

Resolution  
Professional

N. P. Vijay Kumar  
R. Pradeep

for Resolution  
professional

E. ONDPRAKASH.  
(Senior Counsel).

Counsel for Applicant/  
financial creditors

A/c.

V. M. KARTHIK  
for Ramalingam &  
Associates

ORDER

Counsel for both the parties are present and prayed for time to make final submissions.

At request, time is enlarged. Put up on **28.08.2018 at 10.30 A.M.**

*-sd-*  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)

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